

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
UBER TECHLABS PRIVATE LIMITED

1.	Name of Corporate Person	UBER TECHLABS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	25/10/2015
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies, Hyderabad
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U72300TG2015PTC101334
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	Knowledge City, 7th Floor, Plot No.2, Phase 1 Survey No.83/1 Raidurg Village, Serilingampally Hyderabad Rangareddi Telangana 500081 India.
6.	Liquidation Commencement Date of Corporate Person	26.10.2022
7.	Name, Address, Email Address, Telephone Number of the Liquidator and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha # 404/2, 7 th Main, 9 th Cross, Jayanagar II Block, Bangalore-560011 e-mail: dushyanthak@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/IPA-002/IP-N00237/2017-18/10688
8.	Last Date for Submission of Claims	25.11.2022

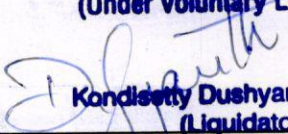
Notice is hereby given that Uber Techlabs Private Limited has commenced voluntary liquidation on 26.10.2022.

The stakeholders of Uber Techlabs Private Limited are hereby called upon to submit a proof of their claims, on or before 25.11.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27.10.2022
Place: Bangalore

For UBER TECHLABS PRIVATE LIMITED
(Under Voluntary Liquidation)

Kondisetty Dushyantha Kumar
(Liquidator)
Kondisetty Kumar Dushyantha
Liquidator of Uber Techlabs Private Limited